

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM & NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1248**  
**ANSWERED ON 13<sup>th</sup> February, 2023**

**PIPED NATURAL GAS IN ANDHRA PRADESH**

1248SHRI MASTHAN RAO BEEDA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of Geographical Areas (GAs) and Authorized Entities for the development of City Gas Distribution (CGD) networks in the State of Andhra Pradesh;
- (b) the current status of development of City Gas Distribution Networks as against the targets specified Geographical Area wise;
- (c) the the total number of households connected to Piped Natural Gas (PNG) in Andhra Pradesh, Geographical Area wise; and
- (d) the reasons for the delay in the development of City Gas Distribution Networks, if any?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (d): Providing Piped Natural Gas (PNG) connections and establishment of Compressed Natural Gas (CNG) stations, are part of development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by the Petroleum and Natural Gas Regulatory Board (PNGRB). After completion of 11A CGD bidding round, the entire Andhra Pradesh has been covered under CGD network. The authorized entities (including one Geographical Area spread over Andhra Pradesh, Karnataka and Tamil Nadu) have a Minimum Work Plan (MWP) of establishing 987 CNG stations and 98,91,912 PNG connections over the next 8-10 years. The development of CGD network, including commissioning of CNG Stations and providing PNG connections are carried out by the CGD entities as per the MWP targets provided by the PNGRB and the techno-commercial feasibility. As on 30.11.2022, 180 CNG stations and 2,42,054 PNG connections have been established. Details of CNG stations and PNG connections and MWP target, GA wise, in the state of Andhra Pradesh are at Annexure.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA  
UNSTARRED QUESTION NO. 1248 TO BE ANSWERED ON 13.02.2023 REGARDING PIPED  
NATURAL GAS IN ANDHRA PRADESH**

**Piped Natural Gas in Andhra Pradesh**

SL No.	Geographical Area	State	Authorised CGD entities	PNG connections		CNG Stations	
				MWP Target till 2030	MWP Target achieved till 30.11.2022	MWP Target till 2030	MWP Target achieved till 30.11.2022
1	Kakinada	Andhra Pradesh	Bhagyanagar Gas Limited	50000	64342	9	13
2	East Godavari District (EAAA)	Andhra Pradesh	Godavari Gas Private Limited	60934	49809	NA	16
3	West Godavari District	Andhra Pradesh	Godavari Gas Private Limited	54576	51115	NA	16
4	Krishna District (EAAA)	Andhra Pradesh	Megha City Gas Distribution Private Limited	50837	22160	NA	26
5	Srikakulam, Visakhapatnam & Vizianagaram Districts	Andhra Pradesh	Indian Oil Corporation Limited	929842	0	211	11
6	Anantapur and YSR (Kadapa) Districts	Andhra Pradesh	AGP City Gas Private Limited	1001101	110	134	20
7	Sri PottiSriramulu Nellore District	Andhra Pradesh	AGP City Gas Private Limited	852111	0	81	15
8	Kurnool, Guntur, and Prakasam districts	Andhra Pradesh	Indian Oil Corporation Limited	4499311	0	301	0
9	Vijaywada	Andhra Pradesh	Bhagyanagar Gas Limited	97267	54348	NA	34
10	Chittoor, Kolar and Vellore Districts	Andhra Pradesh, Karnataka & Tamil Nadu	AGP City Gas Private Limited	2295933	170	251	29

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